

ITEM NO.13

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).2384/2025

DINESH KUMAR YADAV

Appellant(s)

VERSUS

KRISHNA KUMAR & ORS.

Respondent(s)

[ONLY IA No. 115400/2026 IN CRL.A. No. 2384/2025 AND IA No. 115288/2026 IN CRL.A. No. 2385/2025 ARE LISTED UNDER THIS ITEM]
IA No. 115400/2026 - EARLY HEARING APPLICATION

WITH

Crl.A. No. 2385/2025 (II)

FOR EARLY HEARING APPLICATION ON IA 115288/2026

IA No. 115288/2026 - EARLY HEARING APPLICATION

Date : 15-05-2026 These IAs were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) Mr. Jayesh K. Unnikrishnan, Adv.
Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Ms. Sasmita Tripathy, Adv.
Ms. Smriti Parija, Adv.
Mr. Arpit Rai, Adv.

Mr. Santosh Kumar, Adv.
Mr. Ayush Anand, AOR
Ms. Bhavya Tyagi, Adv.
Mr. Monu Kumar, Adv.
Mr. Krishan Kant Kumar, Adv.
Mr. Vishal Kumar, Adv.
Mr. Vanaj Vidyan, Adv.

For Respondent(s) Mr. Santosh Kumar, Adv.
Ms. Bhavya Tyagi, Adv.
Mr. Krishan Kant Kumar, Adv.
Mr. Sameer Singh, Adv.
Ms. Neelam Singh, AOR

Mr. Ajay Kumar Mishra, Sr. Advocate General
Mr. Garvesh Kabra, AOR
Mr. Antariksh Singh, Adv.
Mrs. Nikita Jaju, Adv.

Mr. Shashank Pachauri, Adv.
Mr. Ankur Agnihotri, Adv.

Mr. Jayesh K. Unnikrishnan, Adv.
Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Ms. Sasmita Tripathy, Adv.
Ms. Smriti Parija, Adv.
Mr. Arpit Rai, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 115400/2026 IN CRL.A. No. 2384/2025 AND IA No. 115288/2026
IN CRL.A. No. 2385/2025

1. List the appeals for hearing in the week commencing 30.11.2026 before an appropriate Bench.
2. IAs for early hearing stand disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR